

Most urgent / out at once

OFFICE OF THE DISTRICT JUDGE -1 & SESSIONS JUDGE : DELHI

ORDER

Since **Sh. Brijesh Sethi**, ASJ 02 (Central) Tis Hazari Court has gone to attend the Training Programme at Delhi Judicial Academy and his link **Ms. Shailender kaur**, ASJ (FTC) (Central) is busy in mediation work, **Ms. Santosh Snehi Mann**, Special Judge (NDPS) (Central) is hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigating Agencies Darya Ganj, Chandni Mahal, Jama Masjid, Pahar Ganj, Nabi Karim, DBG Road, CBI (other than PC Act) Official Secret Act, 1923, Wild Life Protection Act, 1972, Special Cell (Lodhi Road) Crime Branch of Central Police District for 6th February, 2010 only.

 06/2/10

(G. P. Mittal)

District Judge -1 & Sessions Judge: Delhi

No. 10708-722 /Bail/Power/Gaz/10

Dated, Delhi the 06/02/2010

Copy forwarded for information & necessary action to:-

1. The District Judge II & III, Tis Hazari Court, Delhi.
2. The Officers concerned.
3. The Superintendent, Filing Section, Tis Hazari Court, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Delhi.
6. The Reader to Sessions Judge, Tis Hazari Court, Delhi.
7. The Secretary Bar Association, Tis Hazari Court, Delhi.
8. Website Committee, (Hindi & English) Tis Hazari Court, Delhi.
9. The In-charge Facilitation Centre, Tis Hazari Court, Delhi.
10. The In-charge, Lock-up, Tis Hazari Court, Delhi.
11. Personal Office, District Judge -1, R. No. 302-A, Tis Hazari Court, Delhi.

 06/2/10

District Judge -1 & Sessions Judge: Delhi

